



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.05.2024

NOTICE

Please take notice that the following matter listed in the Court - III on 28.05.2024 at 2 PM will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|----------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 1263 of 2022 (PH) | Fortune Chemical Ltd. Vs. Ashok Kumar Jaiswal & Anr. | Arijit Mazumdar | Ajay Gaggar Robin S Sirohi-R1 |

By order of Hon'ble Chairperson
-Sd/-
Registrar